hon. Minister. Will he enquire into it?

DR. PRATAP CHANDRA CHUNDER: I have already said that we shall look into this matter, whether we have any power to stop any harassment will also have to be examined.

MR. SPEAKER: You have always the right and the duty to stop harassment.

DR. PRATAP CHANDRA CHUNDER: If the particular officer has gone back to the state government we can request the state government not to harass him. When the officer himself is not guilty of any offence, why should he be harassed?

MR. SPEAKER: If there is any complaint, kindly look into it.

DR. PRATAP CHANDRA CHUNDER: Of course I shall do that.

श्री शरद यादव : श्री मुख्तियार सिंह ने जो पूछा है उसी को मैं आगे बढ़ाना चाहता हूं । शिक्षा मंत्री ने कहा कि अगर अफसर को तंग किया जा रहा है तो वे तत्काल कार्यवाही करेंगे और प्रोटेक्शन देंगे लेकिन क्या जिन्होंने इस इतिहास को तोड़ा-मरोड़ा है उन तमाम लोगों के लिए कुछ सज़ा का प्रावधान करेंगे और यदि ऐसा करने वाले हैं तो वे इस सभा को आश्वस्त करें ।

श्री प्रताप चन्द्र चन्द्र : इन दोनों सवालों के जवाब मैं पहले ही दे चुका हूं । मैंने कहा है कि अफसर के बारे में हम जांच करायेंगे ।

PROF. DILIP CHAKRAVARTY: Will the hon. Minister agree with me on the need to create a climate in the country to ensure that the scholars feel free to speak out the truth? Will he agree with me that it is necessary to ensure that such scholarship is not encouraged in future which would like to satisfy the whimes and caprices of the powers that be?

MR. SPEAKER: I do not think that anybody will differ from you on that.

DR. PRATAP CHANDRA CHUNDER: We agree with the hon. Member. So far as this government is concerned, it will not harass scholars.

SHRI MOHD. SHAFI QURESHI: In pursuance of a policy of denigrating Gandhi and Nehru, is the government contemplating to dig out the capsule which was burried in Shanti Vana?

DR. PRATAP CHANDRA CHUNDER: The Shantivan capsule will also be dug out; that was already made known to the House.

SHRI SHAMBU NATH CHATURVEDI: Does the officer concerned belong to the All India Services and is he not under the control and discipline of the central government? Will the Government assure the House that it is going to protect him from undue harassment?

MR. SPEAKER: He has answered that question already.

Central Housing Loans for Gujarat

*380. SHRI PRASANNABHAI MEHTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that Gujrat State had made plans to build houses for the low income group in the State;

(b) if so, whether many houses could not be completed due to the shortage of funds faced by the State Government;

(c) whether the Gujarat State Government have asked the Union Government to help the State in implementing the programme of building the houses for the low income group; and

(d) if so, how much loan has been sanctioned and is likely to be sanctioned for the implementation of these schemes during 1978?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्रालय में राज्य मन्त्री (श्री राम किंकर)

(क) जी। हां। राज्य सरकार ने पांचवीं पंचवर्षीय योजनायें इस प्रयोजन के लिए 500 लाख रुपये को व्यवस्था की है।

(ख) जी, नहीं।

(ग) तथा (घ). केन्द्रीय सरकारी अभिकरण से वित्त व्यवस्था की जाने वाली आवास योजनाएं राज्य सरकारें बनाती हैं। वर्ष 1978 के दौरान नियत की जाने वाली राशियां विचाराधीन हैं।

SHRI PRASANNBHAI MEHTA: I would like to know from the hon. Minister as to when the Gujarat Government forward the proposals of the Schemes of House Building for the low-income group and middle-income group people and also as to when it will be finalised?

श्री राम किंकर: 30-11-1977 तक आवास तथा नगर विकास निगम ने 90 योजनाओं के कार्यान्वयन के लिए गुजरात राज्य के विभिन्न आवास अभिकरणों को लगभग 3036 लाख रुपये की ऋण राशि मन्जूर की है, जिस में निम्न आय वर्ग के 11154 आवासों का निर्माण शामिल है।

एकीकृत नगरीय विकास कार्यक्रम अन्तर्गत गुजरात सरकार निम्नलिखित परियोजनाओं का निष्पादन भी कर रही है।

1. नवरंग नवन आवास योजना	अहमदाबाद
2. उदवनगर आवास योजना	अहमदाबाद
3. एलिस ब्रिज शापिंग सेण्टर	अहमदाबाद
4. भू विकास परियोजना	गांधी नगर

MR SPEAKER: When is it likely to be finalised?

श्री राम किंकर: इस की सूचना इस वक्त मेरे पास नहीं है।

SHRI PRASANNBHAI MEHTA: I have not yet get reply for my first question. I wanted to know when the Government of Gujarat has forwarded the proposal, and also when it is going to be finalised.

My next question is, while the Government have already allocated Rs. 500 lakhs for the Housing Scheme, what is the matching contribution by the Central Government Agencies?

श्री राम किंकर: इस में मैचिंग कण्ट्रीब्यूशन का कोई सवाल नहीं उठता।

श्री शरद यादव (जबलपुर): अध्यक्ष महोदय, मैंने छत्तीसगढ़ का मामला उठाया था, वहां 700 लोग गिरफ्तार हैं, 9 एम० एल० ए० गिरफ्तार हैं। मैंने कई बार आप को लिख कर दिया है। कानपुर में गोली चल चुकी है। आप कहते हैं कि पिछड़े इलाकों की उन्नति करेंगे.....

MR. SPEAKER: That is why we are having Orientation course. There are methods of doing it.

SHORT NOTICE QUESTION

प्रशिक्षण शिविर, पटियाला से हाकी के खिलाड़ियों का निकाला जाना

5. **श्री विजय कुमार मलहोत्रा:** क्या **शिक्षा, समाज कल्याण और संस्कृति** मंत्री यह बताने की कृपा करेंगे कि:

(क) नेताजी सुभाष राष्ट्रीय खेल संस्थान पटियाला में चल रहे प्रशिक्षण